

(e) The NHPC has floated global tenders for execution of the balance civil works and tenders have been received from Indian and foreign companies.

(f) About 2000 workers engaged by the civil construction Company were affected when the works at the Project was suspended by the Company.

Review of Projects

1701. SHRI SANDIPAN THORAT : Will the Minister of PLANNING AND PROGRAMME implementation be pleased to state:

(a) whether review of implementation of ongoing major projects in various sectors has recently been undertaken;

(b) if so, the details regarding performance profile-sectorwise upto March, 1996 highlighting the achievements by standard economic indicators;

(c) the names of the top ten projects with excellent implementation record and bottom ten projects having poor performance profile; and

(d) the details of steps taken/proposed to be taken to strengthen monitoring mechanism with a view to

ensuring least possible cost and time over-run of major projects?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir. All the major projects in the Central sector costing Rs. 100 crores and above are being reviewed every month.

(b) The sector-wise profile of these projects highlighting the standard indicators used in monitoring i.e. cost overrun, expenditure already incurred, and time overrun, is given in the enclosed Statement - I.

(c) The list of 10 projects having excellent implementation record i.e. more than 50% of anticipated project time and cost achieved and are still within 10% of cost and time overrun and the list of 10 worst projects i.e. under implementation for more than 12 years and also having excessive cost overrun (more than 300% in each case) are enclosed as Statement - II.

(d) The details of the steps being taken to reduce the delay in the implementation of projects, are enclosed as Statement - III.

STATEMENT - II

List of top 10 Major projects with excellent implementation record

| S.No. | Name of the project | Sector |
|-------|---|---------------------------------|
| 1. | Salmleshwari OC Sambalpur, Orissa | Coal |
| 2. | Ukni OC Chandrapur, Maharashtra | Coal |
| 3. | Aonla Exp. Bareilly, UP | Fertilizer |
| 4. | Vijaipur Vijaipur, MP | Fertilizer |
| 5. | 10th Coke Oven B'ry Bhillai, M.P. | Steel |
| 6. | Polypropylene Plant Vadodara, Gujarat | Chemicals and Petrochemicals |
| 7. | Polybutadiene Proj. Vadodara, Gujarat | -do- |
| 8. | LPG Import Facility Mangalore, Karnataka | Petroleum and Natural Gas |
| 9. | LPG Import Facility Kandla, Gujarat | -do- |
| 10. | Gandhar Dev. Ph. II Gandhar, Gujarat | -do- |

List of bottom 10 Major projects having poor performance record

| | | |
|-----|-------------------------|----------------|
| 1. | Bagaha - Chitauni | Railway |
| 2. | Dulhasti HEP | Power |
| 3. | Calcutta Underground | Railway |
| 4. | Haldia Fert. Proj. | Fertiliser |
| 5. | Satgram UG | Coal |
| 6. | Talcher - Sambhalp, SER | Railways |
| 7. | Jogighopa Guwahati, NF | Railways |
| 8. | Koel Karo HEP | Power |
| 9. | Kedlawashery | Coal |
| 10. | Yerraguntala Expansion | Heavy Industry |

STATEMENT-III

Steps taken by the Government to Streamline for Preparing the Original Estimates and Implementation of Projects

- (i) Two-stage project approval to ensure adequate preparation, environment and other clearances and infrastructure planning at stage-I before a project is finally approved for implementation at stage-II.
- (ii) Intensive monitoring of projects at various levels. This enables the monitoring agencies

to identify constraints and help the management in taking remedial measures.

- (iii) In-depth critical review of the progress by the project authorities and Administrative Ministries.
- (iv) Setting up of Task Force/Empowered Committees for speedy finalisation of contract packages, solving land acquisition and other problems.
- (v) Close follow up by the Department of Programme Implementation, concerned administrative Ministries and project authorities with the State Government, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays.
- (vi) Inter-ministrial coordination and interaction.
- (vii) Emphasis on preparation of realistic project implementation plan.
- (viii) Review by the Committee of Secretaries of the specific projects facing constraints.

World Bank Assistance

1702. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

- (a) whether the World Bank has agreed to assist Power Projects in Orissa, Haryana and other States;
- (b) the terms and conditions thereof; and
- (c) the assistance proposed to be given to each State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). World Bank has sanctioned a loan US\$ 2 million each to Orissa, Uttar Pradesh, Haryana and Rajasthan and a loan US\$ 1.5 million to Bihar, to undertake diagnostic studies for reforming/restructuring the State level power sector in these States with the help of international consultants.

Besides the above Project Preparation Facilities loans, a loan of US \$ 350 million has been negotiated with the World Bank for the Orissa Power Sector Restructuring Project. Requests for such Restructuring Project loans for Haryana, Rajasthan and Uttar Pradesh have also been made to the World Bank.

Excise Revenue of Jammu and Kashmir

1703. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

- (a) the Excise Revenue of Jammu and Kashmir State during the past three years region-wise: